NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1199/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

S. No. NAME

J. J. Plastalloy Private Limited

Daman Polmers India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

SIGNATURE

1 Harish Adward

ilb Keystone Petitioner

Partners

2 Aprile: Merit lesponer

Demon Poymos Celie Mixes

Plonolo

ORDER

CP No.1199/ I&BP/NCLT/MB/MAH/2017

For the parties have reported that settlement has been arrived at, at their request, list this matter on 19.12.2017 for reporting settlement.

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)